

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

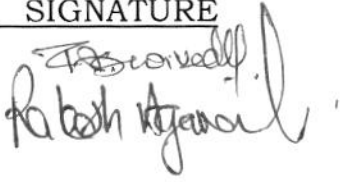
C.P No. 839/(MAH)/2017
MA No. 162/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2.	Ranjan Inwivedi	Advocate	
	Rakesh Agarwal	Promoter	

Order

MA 162/2017 in CP 839/I &B/NCLT/MB/MAH/2017

For Orders.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)